

**"Invisible Earnings"**

\*1573. **Shri Damani:** Will the Minister of Finance be pleased to state:

(a) the total amount of "Invisible Earnings" on Government account and on account of private agencies during 1956-57, and

(b) whether there has been any increase in the amount of "Invisible Earnings" as compared with the figures of 1955-56?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The net total invisible earnings of the country amounted to Rs 147 crores in 1956-57; Rs. 75 crores on Government account and Rs. 72 crores on private account according to preliminary estimates.

(b) Yes; there was an increase of about Rs. 21 crores in net total invisible earnings.

**Representation of Andaman and Nicobar Islands in Lok Sabha**

\*1574. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether the question of representation of Andaman and Nicobar Islands in the Lok Sabha by direct election is being considered by Government;

(b) whether any representations on behalf of some organisations there have been received;

(c) if so, the names of such organisations; and

(d) the reaction of Government to such representations?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir.

(b) and (c). Yes, a representation was received from Shri Ratnam, President of the following organisations in Andamans:

- (i) Andamans Forest Labour Union;

(ii) Marine Employees Union; and

(iii) General Workers Union.

(d) As the nomination has already been made by the President for the seat allotted to the Andaman and Nicobar Islands no action can be taken at present on this representation.

**Basic and Traditional Schools in Delhi**

\*1576. **Pandit D. N. Tiwary:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of non-basic schools converted into basic schools in Delhi during 1956-57; and

(b) whether it is proposed to prohibit the opening of new traditional schools in Delhi?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivasth): (a) Nil.

(b) Although the ultimate objective is to have only the Basic type of schools at the elementary stage, it is not feasible at present—due to practical difficulties—to prohibit the opening of new traditional schools with immediate effect.

**Law and Order situation in Kerala**

\*1577. **Shri Subbiah Ambalam:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the affected people in Kerala State regarding inadequate protection being given to the employees and non-Communist Trade Unionists from threats and assaults by the Communist Labour Unions; and

(b) if so, the action taken thereon?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) The representations have been referred to the State Government.